

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:971
ANSWERED ON:28.11.2011
DND TOLLED EXPRESSWAY
Hazari Shri Maheshwar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the construction cost of the Delhi Noida Direct (DND) Tolloed Expressway;
- (b) whether there is a provision of guaranteed 20 percent annual income in the contract signed with the company due to which the amount of lack of profit in the previous year is added to the project cost on which return is payable and which has increased the period of payment of toll upto 70 years from 30 years;
- (c) if so, the details of the profit made by the company during each of the last three years, year-wise; and
- (d) the amount to be recovered by the company from the people through toll and upto what time as per present status?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (d): This Ministry is primarily responsible for development and maintenance of National Highways in the Country. The bridge in question (DND toll expressway) is not a part of National Highway System. It is under the control of NOIDA Toll Bridge Company. The responsibility for the maintenance, development of DND and toll collection does not fall under the purview of this Ministry.